

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF MARCH-2023.
ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF MARCH			DISPOSAL FOR THE MONTH OF MARCH				PENDENCY AS ON 31.03.2023	Average No. of days taken to decide the case
					TRANSFERRRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
1	High Court of Karnataka		-	723	0	42	0	37	0	0	0	728	10 Months 25 Days
DISTRICT JUDICIARY													
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	Dedicated	516	0	41	1	46	0	0	0	512	1 Year 3 Months 21 Days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	424	0	45	0	32	0	0	0	437	1 Year 5 Months 15 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	228	0	31	2	53	0	0	0	208	8 Months 19 Days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	225	0	43	0	31	2	0	0	235	7 Months 29 Days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	371	0	36	1	49	0	0	0	359	1 Year 4 Months 9 Days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	272	0	25	1	51	0	0	0	247	4 Months 4 Days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	368	0	32	1	39	3	0	0	359	6 Months 23 Days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	496	0	34	1	57	0	0	0	474	1 Year 8 Months 7 Days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0	0	0	0	0	0
2	BAGALKOT	PrI.District & Sessions Court Bagalkot	Designated	32	0	0	1	0	0	0	0	33	-
		I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi)	Designated	11	0	1	0	0	0	0	0	12	-

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3	BELAGAVI	PrI.District & Sessions Court, Belagavi	Designated	179	0	28	0	11	0	0	0	196	7 Months 8 Days
4	BALLARI	PrI. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	305	0	31	0	34	0	0	0	302	8 Months 18 Days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	348	0	36	9	65	2	0	0	326	6 Months 7 Days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	347	0	31	0	21	1	0	0	356	6 Months 18 Days
6	BIDAR	PrI.District & Sessions Court, Bidar	Designated	508	0	7	0	5	0	0	0	510	1 Year 2 Months 19 Days
7	CHAMARAJANAGAR	PrI.District & Sessions Court, Chamarajanagara	Designated	65	0	1	0	2	0	0	0	64	1 Year 3 Months 18 Days
8	CHIKKABALLAPURA	PrI. District and Sessions Judge, Chikkaballapura	Designated	678	0	27	0	16	0	0	0	689	1 Year 6 Months 15 Days
9	CHIKKAMAGALURU	PrI. District and Sessions Judge, Chikkamagaluru	Designated	94	0	7	0	7	0	0	0	94	1 Year 1 Month 25 Days
10	CHITRADURGA	PrI.District & Sessions Court, Chitradurga	Designated	18	0	2	0	3	0	0	0	17	6 Months 16 Days
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1038	0	62	0	50	0	0	0	1050	8 Months 28 Days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1138	0	53	0	34	0	0	0	1157	1 Year 5 Months 25 Days
12	DAVANAGERE	PrI.District & Sessions Judge, Davangere	Designated	775	0	17	0	16	0	0	0	776	1 Year 21 Days

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13	DHARWAD	PrI. District & Sessions Court, Commercial Court	Designated	213	0	40	0	13	0	0	0	240	1 Year 2 Months 8 Days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	288	0	10	0	10	0	0	0	288	11 months 16 days
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	296	0	18	0	7	0	0	0	307	1 Year 11 Months 29 Days
15	HASSAN	PrI. District & Sessions Judge, Hassan	Designated	965	0	20	0	22	0	0	0	963	1 Year 10 Months 29 Days
16	HAVERI	PrI. District and Sessions Court Haveri	Designated	85	0	1	0	1	0	0	0	85	4 Months 23 days
17	KALABURAGI	PrI District Judge, Commercial Court Kalaburagi	Designated	32	0	1	0	2	0	0	0	31	1 Year 6 Months 15 Days
18	KODAGU	I Addl. District & Sessions Judge	Designated	155	0	2	0	7	0	0	0	150	1 Year 1 Month 25 Days
19	KOLAR	PrI. District & Sessions Judge, Kolar	Designated	54	0	4	0	6	0	0	0	52	1 Year 2 Months 6 Days
20	KOPPAL	PrI. Dist. & Sessions Court, Koppal	Designated	18	0	2	0	0	0	0	0	20	-
21	MANDYA	PrI. District & Sessions Judge, Mandya	Designated	122	0	8	0	1	0	0	0	129	8 Months 14 Days
22	MYSURU	PrI. District & Sessions Court, Mysuru	Designated	431	0	14	0	6	0	0	0	439	8 Months 20 Days
		II Addl. District & Sessions Court, Mysuru	Designated	751	0	21	0	15	0	0	0	757	1 Year 2 Months 8 Days
23	RAICHUR	PrI. District & Sessions Court, Raichur	Designated	28	0	1	0	2	0	0	0	27	11 Months 10 Days

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24	RAMANAGARA	Pr.I.District & Sessions Court, Ramanagara	Designated	19	0	1	0	0	0	0	0	20	-
25	SHIVAMOGGA	Pr.I.District & Sessions Court, Shivamogga.	Designated	44	0	13	0	3	0	0	8	46	5 Months 20 Days
		II Addl.District & Sessions Court, Shivamogga.	Designated	44	0	3	0	2	0	0	0	45	1 year
		III Addl.District & Sessions Court, Shivamogga.	Designated	46	0	5	0	4	0	0	0	47	11 Months 19 Days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	42	0	9	0	0	0	0	0	51	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	20	0	0	0	1	0	0	0	19	1 Year
		II Addl.District & Sessions Court, Tumakuru	Designated	25	0	1	0	0	0	0	0	26	-
		V Addl. District and Sessions Judge, Tumakuru.	Designated	25	0	6	10	2	0	0	0	39	2 Months 12 Days
		VI Addl.District & Sessions Court, Tumakuru	Designated	33	0	7	0	4	0	0	0	36	1 Year
27	UDUPI	Pr.I.District & Sessions Court	Designated	381	0	46	0	32	0	0	0	395	8 Months 18 Days
28	UTTARA KANNADA	Pr.I. District Court. Karwar	Designated	35	0	7	0	0	0	0	0	42	-
0	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	23	0	0	0	2	0	0		21	11 Months 25 Days
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	16	0	0	0	0	0	0	0	16	-
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	0	0	0	0	0	0	21	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	1	0	1	0	0	0	22	1 Year 5 Months 25 Days
30	YADGIR	Pr.I.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	-
Total			Designated/ Dedicated	12681	0	831	27	765	8	0	8	12758	1 Year